

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO.1000
TO BE ANSWERED ON 17.12.2018

USE OF HAZARDOUS CHEMICALS

1000. SHRI RAM CHARAN BOHRA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the use of Hazardous Chemicals in Small Scale Industries has been reported across the country.
- (b) if so, the details thereof state/UT-wise and
- (c) the steps taken / being taken by the Government for better and strict implementation of safety standards in the said industries?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE)
FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI GIRIRAJ SINGH)

(a)&(b): State Pollution Control Boards of respective States maintain data of Industries which use hazardous chemicals. As per data of the Ministry of Environment, Forest & Climate Change (MoEF&CC), there were 1959 Major Accident hazard installations (MAH) units in 319 districts as on March, 2018.

(c): MoEF&CC administers (i) Manufacture, Storage and Import of hazardous chemicals Rules 1989 and (ii) the Chemical Accidents (Emergency, Planning, Preparedness and Response) Rules 1986 in order to ensure chemical safety at MAH units. 234 Off-site and 1909 On-site Emergency Plans have been prepared by Districts Authorities and MAH units respectively. The MAH units have also carried out 1437 safety audits and 1740 mock drills.
